

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).21384/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(WITH IA No.114963/2017-CONDONATION OF DELAY IN FILING and IA No.114967/2017-EXEMPTION FROM FILING O.T. and IA No.114965/2017-CONDONATION OF DELAY IN REFILING)

Date : 17-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. Saurabh Trivedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
COURT MASTER